

(c) whether the Government of India have been sounded or approached in this connection; and

(d) if so, the reaction of Government thereto?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) There is no such formal proposal before the United Nations.

(b) Last year the Governments of Denmark, Finland, Netherlands, Norway and Sweden had made offers to the Secretary-General of the United Nations of "stand-by" military units which could be made available to the United Nations for use in United Nations Peace-Keeping operations and which could be kept in readiness for assignment to the United Nations duties. The Secretary-General of the United Nations has accepted these offers.

(c) and (d). No, Sir. While the Government of India support the principle of the creation of an International Police Force to maintain peace and security, they consider that such a force can only be really useful if there is general disarmament.

Shri Hari Vishnu Kamath: Is it a fact that the Soviet Union and France, members of the United Nations, refused to make any financial contribution to the peace-keeping operations of UN forces in the Congo and Gaza despite the Hague Court's verdict...

Mr. Speaker: What is the question?

Shri Hari Vishnu Kamath: ...and is Government pursuing this matter in the UN in the interest of world peace and a future world Government and trying to persuade all the other nations who are reluctant to join the U.N. force for peace-keeping operations....

Mr. Speaker: Question Hour is over. The supplementary is too long.

Shri Hari Vishnu Kamath: In that case you need not have asked me to put a supplementary.

Mr. Speaker: If the supplementary had been a short one, I would have allowed the answer.

WRITTEN ANSWERS TO QUESTIONS

Deportation of Indian National from Burma

***695. Shri Indrajit Gupta:** Will the Prime Minister be pleased to state:

(a) whether an Indian national, Dr. Suvi was recently deported from Burma under the Emergency Powers Act; and

(b) if so, whether the reasons for the Burmese Government's action have been ascertained?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) The Government is not aware of the exact grounds for his deportation. Our Embassy in Rangoon have approached the Government of Burma to ascertain the reasons for his deportation but no information in this regard has yet been received by them from the Burmese Government.

I.A.F. Plane Aircrash

***697** { **Shri P. C. Borooah;**
Shri Inder J. Malhotra:

Will the Minister of Defence be pleased to refer to his statement made on the 18th February, 1964 and state:

(a) whether the I.A.F. transport aircraft Ilyushin-14 which was missing with 13 aboard has since been traced;

(b) if so, in what condition and where;

(c) whether an inquiry has been conducted in this regard; and

(d) whether Government propose to give any relief to the families of the missing officers of Army and Air Force?

The Minister of Defence (Shri Y. B. Chavan): (a) No, Sir.

(b) Does not arise.

(c) A Court of Inquiry has been ordered and its report is awaited.

(d) Yes, Sir.

Naval Exercises

*699. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) whether Indonesian and Pakistani newspapers and other publicity media have characterized India's participation in the current Commonwealth naval exercises near Singapore as a move directed against Indonesia; and

(b) if so, the reaction of Government thereto?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Government's attention has been drawn to the recent Press reports in Pakistan newspapers regarding Indonesia's reaction to the Joint Commonwealth Exercises in the Indian Ocean area. The suggestion made in Pakistani newspapers is without any foundation.

Supersonic Fighters

*705. { **Shri P. C. Borooah:**
Shri J. B. S. Bist:
Shri D. C. Sharma:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 21 on the 18th November, 1963 and state:

(a) whether a decision has since been taken regarding the joint production of supersonic fighter aircraft in collaboration with U.A.R.; and

(b) if so, the nature thereof?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) The matter is under consideration.

(b) Does not arise.

Tarapur Atomic Plant

{ **Shri Indrajit Gupta:**
Shri D. D. Puri:

*706. **Shri P. R. Chakraverti:**
Shri Vishwa Nath Pandey:
Shri S. N. Chaturvedi:
Shri A. N. Vidyalankar:

Will the **Prime Minister** be pleased to state:

(a) whether his attention has been drawn to the statement of the Chairman of the U.S. Joint Congressional Atomic Energy Committee to the effect that the cost of constructing the Tarapur Atomic Power Plant by the General Electric Co. is unaccountably far higher than that of constructing a similar plant in the U.S.A. by the same company; and

(b) if so, whether Government propose to look into the matter carefully.

The Minister Without Portfolio (Shri Lal Bahadur Shastri): (a) and (b). Government have seen press reports regarding a statement attributed to Senator Chet Holifield, Vice-Chairman of the U.S. Joint Congressional Committee on Atomic Energy regarding the cost of construction of atomic power stations at Tarapur and at Oyster Creek, New Jersey. While there are significant differences between the cost of construction of the two stations, they are not as large as reported in the press, nor are they unaccountably higher. Some of the factors contributing to the difference in cost are explained in the statement laid on the Table of the House. [Placed in Library. See No. 177-000000]